

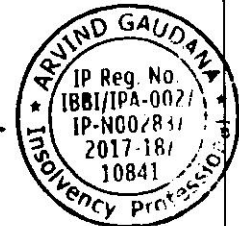
SCHEDULE
FORM A

Public Announcement

[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF KETAN CONSTRUCTION LIMITED.

Relevant Particulars

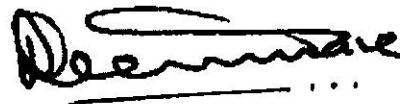
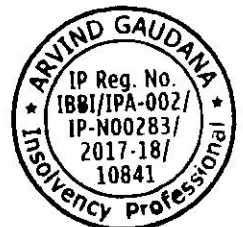
1.	Name of corporate debtor	Ketan Construction Limited.
2.	Date of incorporation of corporate debtor	11 th November 1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad (Ministry of Corporate Affairs)
4.	Corporate Identity Number of Corporate Debtor	CIN U45200GJ1999PLC036877
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: KCL Near 150 FT Ring Road Aminmarg Junction. Aminmarg Rajkot - 360001, Gujarat
6.	Insolvency commencement date in respect of corporate debtor	10 th August 2020.
7.	Estimated date of closure of insolvency resolution process	05 th February 2021 (180 days from commencement of CIRP).
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional.	Shri Arvind Gaudana, Company Secretary and Insolvency Professional Reg No. IBBI/IPA-002/IP-N00283/2017-18/10841
9.	Address and e-mail of the interim resolution professional, as registered with the Board.	307, Ashirwad Paras, Corporate Road Nr. Prahladnagar Garden, Satellite, Ahmedabad-380015, Gujarat Email : arvindg_cs@yahoo.com  

10.	Address and e-mail to be used for correspondence with the interim resolution professional	307, Ashirwad Paras, Corporate Road Nr. Prahladnagar Garden, Satellite, Ahmedabad-380015, Gujarat Email: arvindg_cs@yahoo.com Phone: 079-40324567/68
11.	Last date for submission of claims	25 th August, 2020.
12.	Class of Creditors, if any, under Clause (b) of Sub-Section (6A) of Section 21, as ascertained by interim resolution professional.	Not Identified as on date.
13.	Names of Insolvency professionals identified to act as Authorised representative of creditors in class	Not Identified as on date.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloadforms.html Physical Address: 307, Ashirwad Paras, Nr. Prahladnagar Garden, Satellite, Ahmedabad-380015, Gujarat

Notice is hereby given that the Hon'ble National Company Law Tribunal (NCLT), Ahmedabad Bench, has ordered the commencement of a corporate insolvency resolution process against the Ketan Construction Limited. vide order No 57/9/NCLT/AHM/2019 dated 10th August 2020. The creditors of Ketan Construction Limited are hereby called upon to submit a proof of their claims on or before 25th August, 2020 to CS Arvind Gaudana, Interim Resolution Professional at the address mentioned at entry 10 above.

The financial creditors shall submit their proof of claims by **electronic means only**. The other creditors, including operational creditors, workmen(s) and employee(s), may submit proof of claim in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12th August 2020

Place: Ahmedabad

CS Arvind Gaudana
Interim Resolution Professional